

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION No. 4299  
TO BE ANSWERED ON 07.01.2019**

**Central University of Koraput**

**4299. Shri Balabhadra Majhi:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of sanctioned vis-à-vis actual strength of teaching and other posts in Central University (CU) of Koraput, Odisha;
- (b) the reasons for not filling up vacant posts, if any;
- (c) the steps taken by the Government to fill up these vacant posts; and
- (d) the time by which these vacant posts are likely to be filled up?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(Dr. SATYA PAL SINGH)**

(a): The Central University of Orissa has given the following details of the sanctioned and filled up positions of teaching and non-teaching posts:

<b>Category</b>	<b>No. of Sanctioned Posts</b>	<b>No. of Filled up Posts</b>
Teaching	154	17
Non-teaching	115	21

(b) to (d): The onus to fill up the teaching and non-teaching posts lies with the concerned Central University being autonomous body created under respective Act of Parliament. Ministry of Human Resource Development (MHRD) and University Grants Commission (UGC) continuously monitor the filling up of the vacancies in all the Central Universities. This issue is discussed regularly in meetings with Vice Chancellors chaired by Minister of Human Resource Development and also in the Conference of Vice-Chancellors held every year under the chairmanship of Hon'ble President of India. The various steps taken by MHRD and UGC in this regard include:

- (i) Five Visitor's nominees have been provided to all the Central Universities for Selection Committees of teachers in order to expedite the recruitment process,

- (ii) It is clearly mentioned in UGC(Minimum Qualifications for Appointment of Teachers and other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education)Regulations,2010 that all the sanctioned / approved posts in the university system shall be filled up on an urgent basis.
- (iii) UGC has framed the guidelines for empanelment of Adjunct-Faculty in Universities and Colleges. These guidelines enable higher educational institutions to access the eminent teachers and researchers who have completed their formal association with University / College, to participate in teaching, to collaborate and to stimulate research activities for quality research at M.Phil and Ph. D. levels, and to play mentoring and inspirational role.
- (iv) Further, UGC initiated a scheme called Operation Faculty Recharge for augmenting the research and teaching resources of universities to tackle the shortage of faculty in university system.
- (v) In order to meet the situation arising out of shortage of teachers in Universities and other teaching institutions and the consequent vacant positions therein, the age of superannuation for teachers in Central Educational Institutions has already been enhanced to 65 years w.e.f. 23.03.2007.
- (vi) Besides, subject to availability of vacant positions and fitness, teachers can also be re-employed on contract appointment beyond the age of 65 years and upto the age of 70 years.

At present, the UGC has advised all the Central Universities to postpone the recruitment process for teachers till further orders as the Union of India and the UGC have filed Special Leave Petitions in the Supreme Court of India seeking leave to appeal the final order and judgment dated 07.04.2017 of the Hon'ble High Court of Judicature at Allahabad in WPA No. 43260 of 2016 whereby Hon'ble High Court of Allahabad had quashed the provisions of UGC guidelines which provided for determining reservation roster points by treating 'University/ college' as a cadre or unit.

\*\*\*\*\*